

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 12

CP (IB) No. 118/Chd/Hry/2022

Under Section 10, IBC 2016

In the matter of:-

Nayati Healthcare Research Pvt. Ltd.

.....Corporate Applicant

Present through Video Conferencing :

Mr. Rahul Makkar, Advocate for the corporate applicant.

At the request of counsels for corporate applicant, post this matter to
22.11.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)
Member (Technical)

(Dr. P.S.N. Prasad)
Member (Judicial)

November 09, 2023

Vriti